Sr. No. 1
Suppl. List No. 2
Through video Conference

HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR

HCP No. 52/2019 [WP(Cr1) No. 52/2019]

Showkat Ahmad Dar

.... Petitioner(s)

Through:- Mr. Mir Shafkat Hussain,

Advocate,

(through Video conference)

V/s

State of J&K and another

....Respondent(s)

Through:-

Mr. Mir Suhail, AAG (through Video conference)

Coram: HON'BLE MRS. JUSTICE SINDHU SHARMA, JUDGE

ORDER

Heard.

Reserved.

(Sindhu Sharma) Judge

SRINAGAR 15.06.2020

SUNIL-II